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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 1848/2001

New Delhi, this the 21<sup>st</sup> day of October, 2001

Hon'ble Shri Kuldip Singh, Member (J)  
Hon'ble Shri Govindan S. Tampi, Member (A)

Sub-Inspector Tariq Ali Khan, No.D-3264  
S/o Shri Tariq Ahmed Khan,  
R/o 7-J, Police Colony, Model Town-II  
New Delhi.

...Applicant

(By Advocate Shri Sachin Chauhan)

V E R S U S

1. UNION OF INDIA : THROUGH  
Secretary  
Ministry of Home Affairs  
North Block, New Delhi.
2. Joint Commissioner of Police  
Operations  
Police Headquarters, I.P.Estate  
M.S.O. Building, New Delhi.
3. Deputy Commissioner of Police  
FRRO, Hans Bhawan,  
New Delhi.

(By Advocate Shri Ajay Gupta) ...Respondents

O R D E R (ORAL)

By Hon'ble Shri Govindan S. Tampi,

In this OA, noting the pleas raised by the applicant, notices were directed to be issued to the respondents on 26-7-2001.

2. Today, Shri Sachin Chauhan, learned counsel for the applicant appears before us and seeks to withdraw the OA. Shri Ajay Gupta, learned counsel for the respondents does not object.

3. Noting the above, OA is dismissed as withdrawn. No costs.

/sd/

(Govindan S. Tampi)  
Member (A)

K  
(Kuldip Singh)  
Member (A)